

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001325/2023	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /2 /2023 SPL.JUDGE VIGILANCE,BERHAMPUR(Ganjam) Spl/0000002/2023
2	BLAPL/0001326/2023	DEBENDRA @ DEBENDRA KUMAR DAS VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /71 /2018 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) ST/0000087/2018
3	BLAPL/0001327/2023	THAKURA MAHALI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	BANGRIPOSI /215 /2022 DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj) CT/0001875/2022
4	BLAPL/0001328/2023	KANA RAM CHOUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /94 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000054/2022
5	BLAPL/0001329/2023	SAMEER MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BADAMBADI /13 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000019/2023
6	BLAPL/0001330/2023	JAGA @ JAGANNATH JENA VS STATE OF ODISHA	UMESH KUMAR LENKA VS	DHAMNAGAR /6 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) ST/0000274/2022
7	BLAPL/0001331/2023	BHAGABAN KHATEI VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /127 /2013 A.D.J.,ASKA(Ganjam) ST/0000091/2014
8	BLAPL/0001332/2023	MUNA DORA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /412 /2022 () //
9	BLAPL/0001333/2023	RAJIBUL SK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
10	BLAPL/0001334/2023	SMRUTI RANJAN SAMAL VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	KANDARPUR /25 /2022 () //
11	BLAPL/0001335/2023	ROHIT DEEP VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /87 /2022 () //

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12	BLAPL/0001336/2023	BINOD DAS @ D. BINOD VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JALESWAR /35 /2022 () //
13	BLAPL/0001337/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	NIRAKARPUR /25 /2023 () //
14	BLAPL/0001338/2023	PRATAP NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /80 /2019 () //
15	BLAPL/0001339/2023	SOURAV BHOSLEY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MUDULIPODA /88 /2021 () //
16	BLAPL/0001340/2023	BIJAY KUMAR SAHOO @ CHAGALA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NAYAPALLI P.S. /711 /2022 () //
17	BLAPL/0001341/2023	PRASANNA KUMAR KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BADAGODA P.S. /391 /2022 () //
18	BLAPL/0001342/2023	LALITA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /123 /2021 () //
19	BLAPL/0001343/2023	JAGADISH ACHARYA VS STATE OF ODISHA	RAMDAS ACHARY VS	NAYAPALLI P.S. /22 /2022 () //
20	BLAPL/0001344/2023	KAMAL YADAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /395 /2022 () //
21	BLAPL/0001345/2023	RANA BHADRA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	EOW,BHUBANESWAR /15 /2018 () //
22	BLAPL/0001346/2023	SAMBHU KUMAR RAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
23	BLAPL/0001347/2023	ASHRUMOCHAN BISWAL	DIPTI RANJAN BHOKTA	PHULBANI TOWN /6 /2023

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		VS	VS	()
24	BLAPL/0001348/2023	STATE OF ODISHA KISHOR TIRKEY	UMAKANTA BARIK	// BIRMITRAPUR /27 /2020
		VS	VS	()
25	BLAPL/0001349/2023	STATE OF ODISHA NARAYAN BEHERA	MAHES DAS	// / /0
		VS	VS	()
26	BLAPL/0001350/2023	STATE OF ODISHA PRAKASH PRADHAN	SAROJ MOHARANA	// BANKI /292 /2022
		VS	VS	()
27	BLAPL/0001351/2023	STATE OF ODISHA SIBA NAG @ SHIBA NAG	JAGABANDHU SAHU	// BOLANGIR SADAR /280 /2022
		VS	VS	()
28	BLAPL/0001352/2023	STATE OF ODISHA RATNAKAR NAHAK @ RATAN NAHAK	JYOTIRMAYA SAHOO	// KHALLIKOTE /10 /2023
		VS	VS	()
29	BLAPL/0001353/2023	STATE OF ODISHA SATYA NARAYAN PANIGRAHI @ KALU	BISHNU PRADHAN	// PURI TOWN /90 /2022
		VS	VS	()
30	BLAPL/0001354/2023	STATE OF ODISHA MITHUN NAYAK	SURJYA NARAYAN SAHU	// ASKA /151 /2022
		VS	VS	()
31	BLAPL/0001355/2023	STATE OF ODISHA KAMESWAR BASTIA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
32	BLAPL/0001356/2023	STATE OF ODISHA BASANTA KHATUA	ARUN KUMAR SAHU	// PANIKOILI /41 /2014
		VS	VS	()
33	BLAPL/0001357/2023	STATE OF ODISHA RUBU @ ARAKHITA SAHOO	SAMVIT MOHANTY	// PARADEEP LOCK /181 /2021
		VS	VS	()
34	BLAPL/0001358/2023	STATE OF ODISHA ARYAN NAYAK	SK. ZAFARULLA	// NIRAKARPUR /25 /2023
		VS	VS	()

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35	BLAPL/0001359/2023	STATE OF ODISHA SABIR HUSSIAN@SABIR HUSSAIN VS	SMRUTI RANJAN MOHAPATRA VS	// PADMAPUR /40 /2022 ()
36	BLAPL/0001360/2023	STATE OF ODISHA SAKUL SEKH VS	SRIKANTA PANDA VS	// SAHID NAGAR P.S. /27 /2023 ()
37	BLAPL/0001361/2023	STATE OF ODISHA MANGAL PANI VS	SOUMYA RANJAN DAS VS	// / /0 ()
38	BLAPL/0001362/2023	STATE OF ODISHA BHIMA KHILLA @ BHIMO KHILLO VS	ANANTA NARAYAN PATTANAYAK VS	// JEYPORE SADAR /3 /2021 ()
39	BLAPL/0001363/2023	STATE OF ODISHA SAGAR PATEL VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /437 /2022 ()
40	BLAPL/0001364/2023	STATE OF ODISHA BALISTER KUMAR VS	RAJIB RATH VS	// / /0 ()
41	BLAPL/0001365/2023	STATE OF ODISHA SUMANTA DALAI VS	SUSHANTA HARICHANDAN VS	// / /0 ()
42	BLAPL/0001366/2023	STATE OF ODISHA G. SANTOAH KUMAR VS	MANORANJAN PADHY VS	// INFOCITY PS /293 /2022 ()
43	BLAPL/0001367/2023	STATE OF ODISHA SURAJ CHHATRIA VS	BYOMOKESH SAHOO VS	// HIRAKUD /317 /2022 ()
44	BLAPL/0001368/2023	STATE OF ODISHA BAPI @ DEBASIS BHOI @ NAIK VS	SATYABRATA MOHANTY (1) VS	// LAXMISAGAR P.S. /175 /2009 ()
45	BLAPL/0001369/2023	STATE OF ODISHA PANKAJ VERMA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// KHUNTUNI /153 /2022 () //

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46	BLAPL/0001370/2023	GHANASHYAM DANDASENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /447 /2022 () //
47	BLAPL/0001371/2023	BISWAMITRA SAHU VS STATE OF ODISHA	AKASH BHUYAN VS	PATNAGARH /96 /2020 () //
48	BLAPL/0001372/2023	RAJESH AHIR @ YADAV VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAWAPARA /234 /2022 () //
49	BLAPL/0001373/2023	ABHAYA KUMAR NAYAK @ ABHAYA NAYAK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	BARI /329 /2022 () //
50	BLAPL/0001374/2023	BISWANATH @ BISHU JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /176 /2022 () //
51	BLAPL/0001375/2023	DEBENDRA PUJARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /311 /2022 () //
52	BLAPL/0001376/2023	DEBADUTTA MAHANTA VS STATE OF ODISHA	LALITENDU BHUYAN VS	PATNA /47 /2022 () //
53	BLAPL/0001377/2023	SITAKANTA NATH VS STATE OF ODISHA	LAXMAN BHOI VS	KHURDA P.S. /215 /2022 () //
54	BLAPL/0001378/2023	MD. SAHABUDDIN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //
55	BLAPL/0001379/2023	PRATAP SUNA VS STATE OF ODISHA	UDIT RANJAN JENA VS	MURIBAHAL /91 /2021 () //
56	BLAPL/0001380/2023	CHANDAN@GOUTAM NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	HANDAPA /11 /2023 () //
57	BLAPL/0001381/2023	KIRAN KUMAR BASOD	SATYABRATA PANDA	KANTAMAL /65 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001382/2023	GANESH PRASAD SONI	PRADIP KUMAR PATTNAIK	CHAULIAGANJA /334 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001383/2023	TIKESWAR KALLO	A.K.SAHOO	BARKOTE /443 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001384/2023	BENGA @ SUBHAKANTA BEHERA	ANIRUDHA DAS	DHENKANAL SADAR /580 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000082/2023	SANGRAM KISHORE SARANGI		//
		VS	VS	()
		PURUSOTTAM MOHANTY		//
62	CMAPL/0000083/2023	SANDEEP DHAWAN	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000084/2023	SANDEEP DHAWAN	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMP/0000127/2023	ANIL MISHRA	RABINDRANATH PRUSTY	//
		VS	VS	()
		GANESWAR MISHRA		//
65	CMP/0000128/2023	M/S.OMM AUTOMOBILES, JAJPUR	S.RATH	//
		VS	VS	()
		M/S.SOUMIK AUTOMOBILES, JAJPUR		//
66	CMP/0000129/2023	DILLIP CHANDRA SINGH DEO	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
		PURNENDU CHANDRA SINGH DEO		//
67	CMP/0000130/2023	PRADEEP KUMAR BEHERA	SANTOSH KUMAR DASH	//
		VS	VS	()
		KAMALAKANTA NAYAK		//
68	CMP/0000131/2023	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN	BIJAY KUMAR BEHERA	//
		VS	VS	()

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69	CONTC/0000760/2023	SIBARAM PRADHAN KAILASH CHANDRA NAYAK VS	ADV. VS	// // ()
70	CONTC/0000761/2023	VINEET BHARADWAJ, COLLECTOR AND D., M., MAYURBHANJ SANJAYA KUMAR BEHERUK VS	ADV VS	// // ()
71	CONTC/0000762/2023	BINITA SENAPATI, D.E.O., BERHAMPUR PITAMBER DHALA VS	ADV VS	// // ()
72	CONTC/0000763/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SUDARSAN KUND VS	ADV VS	// // ()
73	CONTC/0000764/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SAILENDU SARANGI VS	ADV VS	// // ()
74	CONTC/0000765/2023	BHANUMATI MAJHI, TAHASILDAR, MARSHAGHAI CHANDRA SEKHAR PRADHAN AND OTHERS VS	RABI NARAYAN BEHERA VS	// // ()
75	CONTC/0000766/2023	G. MATHIVATHANAN, PRINCIPAL SECY. TO GOVT., HOUSING AND URBAN DEVELOPEMENT DEPT. ACHYUTANANDA DHAR VS	// ADV. VS	// // ()
76	CONTC/0000767/2023	G.MATHIVATHANAN, IAS MANOJ KUMAR BEURA VS	ADV. VS	// // ()
77	CONTC/0000768/2023	GANESH CHANDRA PATRA HEMSAGAR BAIGA VS	ADV. VS	// // ()
78	CONTC/0000769/2023	VISHAL KUMAR DEV, I.A.S. DR.BANA BIHARI DAS VS	ADV. VS	// // ()
79	CONTC/0000770/2023	SHALINUI PANDIT, I.A.S. SANTOSH KUMAR MISHRA VS	ADV. VS	// // ()
		RAMESH KUMAR BEHERA, OAS(1)		//

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80	CONTC/0000771/2023	SANTALAL DEEP VS SUBHA SARMA,IAS	ADV. VS	// 0 //
81	CONTC/0000772/2023	JAYANTI LAL SAHU VS ASWATHY S,IAS	ADV. VS	// 0 //
82	CONTC/0000773/2023	JEERA MAJHI VS P.ANBESHA REDDY,COLLECTOR AND D.M.,KALAHANDI	JYOTSNARANI RATH VS	// 0 //
83	CONTC/0000774/2023	REGISTRAR (JUDL.), ORISSA HIGH COURT VS ASIT TRIPATHY, I.A.S., PRINCIPAL SECY., HOME DEPT.	ADV. VS	// 0 //
84	CONTC/0000775/2023	RANJIT PRADHAN VS SANJAY KUMAR JHA,G.M.,MAHANADI COALFIELD LTD.	ADV. VS	// 0 //
85	CONTC/0000776/2023	JAGABANDHU PADHI VS KABIRAJ PRADHAN, O.A.S.	ADV VS	// 0 //
86	CONTC/0000777/2023	BIDULATA BISWAL VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
87	CONTC/0000778/2023	BIJAY KUMAR PRADHAN VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
88	CONTC/0000779/2023	SARAT CHANDRA SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
89	CONTC/0000780/2023	DINABANDHU MOHANTY VS DR. YEDDULA VIJAY, I.A.S.	adv. VS	// 0 //
90	CONTC/0000781/2023	MURARI PRASAD PRADHAN VS ANANYA DAS, C.E.O. CUM COLLECTOR, SAMBALPUR	SAPAN KUMAR PAL VS	// 0 //
91	CONTC/0000782/2023	ADIKANDA SAHOO	ADV.	//

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		VS	VS	()
92	CONTC/0000783/2023	SMRUTI RANJAN PRADHAN, IAS PRAHALLAD NAYAK	ADV.	//
		VS	VS	()
93	CONTC/0000784/2023	SAMARTH VERMA, IAS KORESH PAIK	ADV	//
		VS	VS	()
94	CONTC/0000785/2023	DEORANJAN KUMAR SINGH, I.A.S. BIJAYA KUMAR KAR	ADV	//
		VS	VS	()
95	CONTC/0000786/2023	SRIKANTA TARAI, SECRETARY, BOARD OF SECONDARY EDUCATION, CUTTACK GOURANGA CHARAN DAS	ADV	//
		VS	VS	()
96	CONTC/0000787/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. DAMODAR BISWAL	ADV	//
		VS	VS	()
97	CONTC/0000788/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. SARBESWAR JENA	ADV	//
		VS	VS	()
98	CONTC/0000789/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. PANCHANAN DHAL	ADV	//
		VS	VS	()
99	CONTC/0000790/2023	ASWATHY S., I.A.S. SUKANTILATA DAS	RADV.	//
		VS	VS	()
100	CRLA/0000135/2023	SURYAKANTA SATPATHY, B.M., AUTHORIZED OFFICER MANAMOHAN MAHARANA	PRAKASH KUMAR MISHRA	KEONJHAR TOWN /256 /2022
		VS	VS	()
101	CRLA/0000136/2023	STATE OF ODISHA BIPIN DHIR	DINABANDHU NAYAK	JENAPUR /81 /2022
		VS	VS	SPL.JUDGE, JAJPUR (Jajapur)
102	CRLA/0000137/2023	STATE OF ODISHA SANJIB BARIK	JUGALA KISHORE PANDA	Sp1/0000083/2022
		VS	VS	JODA /1 /2023
				()

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103	CRLA/0000138/2023	STATE OF ODISHA SIDDI DEVENDRA REDDY VS	DIPTI RANJAN SWAIN VS	// ORKEL /111 /2018 ()
104	CRLA/0000139/2023	STATE OF ODISHA ADITYA KUMAR ROUT @ GUDU VS	SATYANARAYAN MISHRA VS	// BHADRAK RURAL /343 /2022 ()
105	CRLA/0000140/2023	STATE OF ODISHA BUDDHADEV MAHANTA @ BUDDHADEV MAHANTA DINESH KUMAR MOHANTY VS	VS	// / /0 ()
106	CRLLP/0000005/2023	STATE OF ODISHA(VIG.) CENTRAL BUREAU OF INVESTIGATION (CBI) VS	SARTHAK NAYAK VS	// / /0 ()
107	CRLMA/0000037/2023	PURNA CHANDRA SUTAR BHAGAT RANA VS	ADV. VS	// / /0 ()
108	CRLMA/0000038/2023	STATE OF ODISHA PUSPANJALI PANDA VS	N.MOHAPATRA VS	// JAGANNATHA PRASAD /205 /2019 ()
109	CRLMA/0000039/2023	STATE OF ODISHA MANOJ DALAI VS	BISWAJIT RANJAN TRIPATHY VS	// BIRMAHARAJPUR /104 /2010 ()
110	CRLMC/0000615/2023	STATE OF ODISHA BASANTA KUMAR SAHOO VS	SARADA PRASAD DASH VS	// BHANDARIPOKHARI /147 /2016 ()
111	CRLMC/0000616/2023	STATE OF ODISHA DAMU PARAJA@MUDULI VS	SURYAKANTA DASH VS	// BORIGUMMA /161 /2019 ()
112	CRLMC/0000617/2023	STATE OF ODISHA RABINDRA PRADHAN VS	RANJAN KUMAR NAYAK VS	// PURIGHAT /164 /2019 ()
113	CRLMC/0000618/2023	STATE OF ODISHA AKASH BHOI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BOLANGIR TOWN /258 /2022 () //

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114	CRLMC/0000619/2023	THE STATE OF ODISHA VS SARAT KUMAR RAJ	SHAKTI PRASAD PANDA, A.G.A VS	//0 () //
115	CRLMC/0000620/2023	LAKHI BHUMIA@LAXMINARAYAN TALIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /82 /2015 () //
116	CRLMC/0000621/2023	SANTOSH KUMAR GOCHHAYAT VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /643 /2022 () //
117	CRLMC/0000622/2023	BANSI BINDHANI@BANSIDHAR BINDHANI@BANSI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIBANIA /37 /2019 () //
118	CRLMC/0000623/2023	JATIN DASH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	DELANGA /381 /2022 () //
119	CRLMC/0000624/2023	SANATAN BARIK VS STATE OF ODISHA	B.N.MAHAPATRA VS	KHANDAPARA /138 /2015 () //
120	CRLMC/0000625/2023	SIPU DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /199 /2022 () //
121	CRLMC/0000626/2023	UDAYANATH SWAIN VS STATE OF ODISHA(VIG.)	BIBHU PRASAD MOHANTY VS	SAMBALPUR VIGILANCE /64 /2002 () //
122	CRLMC/0000627/2023	SANJAY KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAJPUR TOWN /309 /2022 () //
123	CRLMC/0000628/2023	AKBAR KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KOMNA PS /191 /2015 () //
124	CRLMC/0000629/2023	DEBORAJ MISHRA VS STATE OF ODISHA(VIG.)	SAMVIT MOHANTY VS	SAMBALPUR VIGILANCE /78 /2014 () //
125	CRLMC/0000630/2023	BIJAY GOPE	BIKRAM CHANDRA GHADEI	KALINGA NAGAR /83 /2013

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		VS	VS	()
126	CRLMC/0000631/2023	STATE OF ODISHA ANIL KUMAR SAHOO	SUSANTA SEKAHAR MOHAPATRA	// NAYAGARH /33 /2021
		VS	VS	()
127	CRLMC/0000632/2023	STATE OF ODISHA SK NEJIMUDDIN	SOUGAT DAS	// BETNOTI /264 /2022
		VS	VS	()
128	CRLMC/0000633/2023	STATE OF ODISHA BISWARANJAN MOHANTY	RAJKISHOR SWAIN	// GOBINDAPUR /104 /2011
		VS	VS	()
129	CRLMC/0000634/2023	ARCHANA BHOI NARAYAN JENA@NARQAYAN JENA	RAMAKANTA PRADHAN	// KUAKHIA /193 /2019
		VS	VS	()
130	CRLMC/0000635/2023	STATE OF ODISHA RAJIB LOCHAN BEHERA	RAJIV KUMAR MAHANTA	// / /0
		VS	VS	()
131	CRLMC/0000636/2023	STATE OF ODISHA GANESH BEHERA	SANTOSH KUMAR MAHANTY	// KABISURYANAGAR (KODALA) /268 /2018
		VS	VS	()
132	CRLMC/0000637/2023	STATE OF ODISHA JAGA@JAGABANDHU DAS	BIDESHI KUMAR GHADEI	// ANGUL TOWN /392 /2008
		VS	VS	()
133	CRLMC/0000638/2023	STATE OF ODISHA BANI BHUSAN MOHANTY	LALITENDU MISHRA	// / /0
		VS	VS	()
134	CRLMC/0000639/2023	STATE OF ODISHA LOKNATH BEHERA	RAJDEEP PRADHAN	// LALBAG /158 /2020
		VS	VS	()
135	CRLMC/0000640/2023	STATE OF ODISHA FUPUNA@BISHNU NARAYAN MALLASAMANTA	ROHIT RANJAN RAY	// JANKIA P.S. /165 /2019
		VS	VS	()
136	CRLMC/0000641/2023	STATE OF ODISHA KANCHAN PRADHAN @ PADHI	SANTOSH KUMAR BEHERA	// ATTABIRA /101 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000642/2023	STATE OF ODISHA MUNA BISOI@MUNA BISOYEE VS	KISHORE KUMAR MISHRA VS	// SHERAGADA /152 /2022 ()
138	CRLMC/0000643/2023	STATE OF ODISHA THE STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// /0 ()
139	CRLMC/0000644/2023	GARUDA BAG THE STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// /0 ()
140	CRLMP/0000221/2023	DINESH SAGAR KRUSHNA CHANDRA DAS VS	ALOK KUMAR DAS VS	// /0 ()
141	CRLMP/0000222/2023	STATE OF ODISHA SRINIBASH MOHAPATRA VS	ALOK KUMAR DAS VS	// /0 ()
142	CRLMP/0000223/2023	STATE OF ODISHA ASHISH AGRAWAL VS	ASHIS KUMAR MISHRA VS	// /0 ()
143	CRLMP/0000224/2023	STATE OF ODISHA BIBHU PRASAD SWAIN VS	ASHIS KUMAR MISHRA VS	// /0 ()
144	CRLMP/0000225/2023	STATE OF ODISHA SADEI SWAIN VS	BANSHIDHAR SATAPATHY VS	// /0 ()
145	CRLMP/0000226/2023	STATE OF ODISHA JUBA RANJAN PANDA VS	MANAS CHAND VS	// MOTANGA /4 /2023 ()
146	CRLMP/0000227/2023	STATE OF ODISHA SURYAMANI SAHOO VS	BISWAJIT NAYAK VS	// /0 ()
147	CRLMP/0000228/2023	STATE OF ODISHA BIJAY KUMAR SAHOO VS INSPECTOR IN CHARGE, BRAHMAGIRI POLICE STATION	SUSHANTA HARICHANDAN VS	// /0 () //

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FILING REPORT AS ON :03/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000229/2023	PARSURAM SAHOO VS STATE OF ODISHA	SAGARIKA SAHOO VS	//0 () //
149	CRLMP/0000230/2023	GANGEYA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	//0 () //
150	CRLMP/0000231/2023	DEBASHREE BISOI VS STATE OF ODISHA	RAMESH AGARWAL VS	//0 () //
151	CRLMP/0000232/2023	ALEKSI SABHASUNDR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 () //
152	CRLMP/0000233/2023	BICHITRANANDA ROUL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	//0 () //
153	CRLMP/0000234/2023	CHANDAN KUMAR BHARATI VS KUNI DEHURY	PRADIPTA VARMA VS	//0 () //
154	CRLMP/0000235/2023	PRIYADARSHINI MOHAPATRA @ PATTANAYAK VS LALMOHAN MOHAPATRA	SOUMENDRA PATTANAIAK VS	//0 () //
155	CRLMP/0000236/2023	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT.LTD. VS STATE OF ODISHA	ANANDACHANDRA PANIGRAHY VS	//0 () //
156	CRLREV/0000057/2023	SARASWATI PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI (CHATRAPUR) /134 /2018 () //
157	CRLREV/0000058/2023	GOPAL CHANDRA BISOI VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	CUTTACK VIGILANCE /2 /2009 () //
158	CRLREV/0000059/2023	ABINAS SETHI @ HAPPY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GUNUPUR /69 /2012 () //
159	FAO/0000057/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.	RIMJHIMBALA PATI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	FAO/000058/2023	BASANTI BARAD BISHNU CHARAN MOHANTY	S.D. ROUTRAY	//
		VS	VS	0
161	MACA/000071/2023	STATE OF ODISHA M/S. NATIONAL INSURANCE CO.LTD.	NITISH KUMAR MISHRA	//
		VS	VS	0
162	MACA/000072/2023	KAMALAKANTA JENA PITAI SAMAL @ PITEI SAMAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
163	MATA/000042/2023	DURYODHAN NAYAK RAMA KRUSHNA PATTNAIK	MANAS RANJAN BEHERA	//
		VS	VS	0
164	MATA/000043/2023	SUGYANEE KUMARI PATTNAIK AKASHMIKA NAYAK	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
165	RPFAM/000029/2023	RABINARAYAN DAS GUNANIDHI PARIDA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
166	RSA/000037/2023	KABITA PARIDA GOVT. OF ODISHA	AJODHYA RANJAN DASH, A.G.A.	//
		VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
167	RSA/000038/2023	GOPINATH SINGH MADHUSUDAN MOHARANA	KALPATARU MISHRA	RFA/000015/2019
		VS	VS	//
168	RVWPET/000027/2023	SANGRAM KESHARI MOHARANA BASANTI BARIK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
169	RVWPET/000028/2023	STATE OF ODISHA VEDANTA LIMITED	ADV	//
		VS	VS	0
170	RVWPET/000029/2023	UNION OF INDIA VEDANTA LIMITED	ADV	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RVWPET/000030/2023	UNION OF INDIA VEDANTA LIMITED VS	ADV VS	// // ()
172	TRP(C)/0000051/2023	UNION OF INDIA RANJITA KHANDEI VS	ANNJAN KUMAR BISWAL VS	// // ()
173	TRP(C)/0000052/2023	PRADEEP DANDAPAT SNEHA PRIYA BEHERA VS	SHRADHASHREE ROURAY VS	// // ()
174	WA/0000147/2023	BISWAMOHAN SENAPATI MINATI SAHOO VS	AVIJIT PAL VS	// // ()
175	WA/0000148/2023	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
176	WA/0000149/2023	PRIYA RANJAN BARIK THE PRINCIPAL SECY., WATER RESOURCES DEPT. VS	SAROJ KANTA SAMAL, A.G.A. VS	// // ()
177	WA/0000150/2023	PRASANTA KUMAR SAHOO SARAT KUMAR PAIKARAY VS	DEEPALI MOHAPATRA VS	// // ()
178	WA/0000151/2023	STATE OF ODISHA DR. ASWINI KUMAR KAR VS	PRANAB KUMAR GHOSE VS	// // ()
179	WA/0000152/2023	STATE OF ODISHA STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C. (S AND M.E) VS	// // ()
180	WA/0000153/2023	NIRANJAN ROUT STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND M E) VS	// // ()
181	WP(C)/0003299/2023	S K IMDAD ALLI NIBARAN PRADHAN VS	MANAS PATI VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0003300/2023	TARASINGH BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
183	WP(C)/0003301/2023	AHALYA BISWAL VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
184	WP(C)/0003302/2023	ANADI JENA VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
185	WP(C)/0003303/2023	BENUDHAR BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
186	WP(C)/0003304/2023	SANKARSAN SAHU VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
187	WP(C)/0003305/2023	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
188	WP(C)/0003306/2023	ARJUNA PANDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
189	WP(C)/0003307/2023	DUKHISHYAM MANDHATA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
190	WP(C)/0003308/2023	PEDINA MALIKARJUN VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
191	WP(C)/0003309/2023	ASHOKA KUMAR MAHASUAR VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
192	WP(C)/0003310/2023	KARUNYA SAHADEV VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
193	WP(C)/0003311/2023	RABINDRANATH PRADHAN	PRASANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0003312/2023	PARESH KUMAR SWAIN	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0003313/2023	ANUPAMA MISHRA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003314/2023	DEEPAK KUMAR DAS	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0003315/2023	NIMAIN CHARAN JENA	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0003316/2023	BHARAT KUMAR SAHOO	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0003317/2023	SHYAMA SUNDAR SAHU	BABITA KUMARI PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0003318/2023	GHASIRAM AGRAWAL	HEMANT KUMAR MUND	//
		VS	VS	0
		THE ODISHA STATE CIVIL SUPPLY CORP. LTD.,BBSR		//
201	WP(C)/0003319/2023	BAURIBANDHU SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0003320/2023	NIRANJAN HARICHANDAN	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0003321/2023	DUSASAN MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0003322/2023	JHADESWAR MAHANTA	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0003323/2023	STATE OF ODISHA SUSHILABALA MALLICK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
206	WP(C)/0003324/2023	STATE OF ODISHA BHUBAN CHANDRA BISWAL VS	RANJIT SAMAL VS	// // 0
207	WP(C)/0003325/2023	STATE OF ODISHA RADHAKANTA SUAR VS	RANJIT SAMAL VS	// // 0
208	WP(C)/0003326/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	RANJIT SAMAL VS	// // 0
209	WP(C)/0003327/2023	STATE OF ODISHA SUCHETA BRAHMA VS	NEELAKANTHA PANDA VS	// // 0
210	WP(C)/0003328/2023	STATE OF ODISHA KAIBALYA CHARAN SAHU VS	RANJIT SAMAL VS	// // 0
211	WP(C)/0003329/2023	STATE OF ODISHA BENUDHAR PRADHAN VS	JAYADEBA BEHERA VS	// // 0
212	WP(C)/0003330/2023	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0003331/2023	STATE OF ODISHA BIRANCHI SAHU VS	JAYADEBA BEHERA VS	// // 0
214	WP(C)/0003332/2023	STATE OF ODISHA DAYANIDHI PRADHAN VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0003333/2023	STATE OF ODISHA BIMALA PARIDA VS THE STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0003334/2023	SUSHRUTA KUMAR BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0003335/2023	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
218	WP(C)/0003336/2023	RAGHUNATH BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
219	WP(C)/0003337/2023	SARAT PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
220	WP(C)/0003338/2023	GANESH CHANDRA TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
221	WP(C)/0003339/2023	DILLIP RANJAN DAS VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //
222	WP(C)/0003340/2023	PINKY MAJHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
223	WP(C)/0003341/2023	DHABALESWAR AMAT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0003342/2023	JAYA KRISHNA PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
225	WP(C)/0003343/2023	AHALYA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
226	WP(C)/0003344/2023	NAMITA MAHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0003345/2023	ODISHA GRAMYA BANK, IRC BRANCH, BBSR	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0003346/2023	THE PRINCIPAL SECY., GOVT. OF ODISHA MAHESWAR BEHERA	JAYADEBA BEHERA	//
		VS	VS	0
229	WP(C)/0003347/2023	STATE OF ODISHA GOURANGA MAJHI	JAYADEBA BEHERA	//
		VS	VS	0
230	WP(C)/0003348/2023	STATE OF ODISHA GOURANGA BEHERA	JAYADEBA BEHERA	//
		VS	VS	0
231	WP(C)/0003349/2023	STATE OF ODISHA SARITA MANGRAJ	KHAGESWAR BEHERA	//
		VS	VS	0
232	WP(C)/0003350/2023	STATE OF ODISHA DEBABRATA SWAIN	KHAGESWAR BEHERA	//
		VS	VS	0
233	WP(C)/0003351/2023	STATE OF ODISHA SUKANTA KUMAR POLAI	NRUSINGHA CHARAN ROUT	//
		VS	VS	0
234	WP(C)/0003352/2023	STATE OF ODISHA KARUNAKAR MALLIK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
235	WP(C)/0003353/2023	INSPECTOR GENERAL OF REGISTRATION, CUTTACK PRAFULLA PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
236	WP(C)/0003354/2023	STATE OF ODISHA DAMBARUDHAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
237	WP(C)/0003355/2023	STATE OF ODISHA NILACHALA SARASWATA SANGHA, PURI	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
238	WP(C)/0003356/2023	STATE OF ODISHA BIRBAL MAJHI	LAXMI KANTA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0003357/2023	STATE OF ODISHA CHITRASEN MAJHI VS	SUDEEP KUMAR SARANGI VS	// // ()
240	WP(C)/0003358/2023	AO, CANARA BANK, BERHAMPUR KRUSHNA CHANDRA DASH VS	PRADEEP KUMAR DAS VS	// // ()
241	WP(C)/0003359/2023	STATE OF ODISHA TARINI PRASAD PATNAIK VS	SIDDHARTHA SAMAL VS	// // ()
242	WP(C)/0003360/2023	STATE OF ODISHA KAMALAKANTA TRIPATHY VS	SIDDHARTHA SAMAL VS	// // ()
243	WP(C)/0003361/2023	STATE OF ODISHA SAMPAD KUMAR MOHANTY VS	SIDDHARTHA SAMAL VS	// // ()
244	WP(C)/0003362/2023	STATE OF ODISHA MAHESWAR PATNAIK VS	SIDDHARTHA SAMAL VS	// // ()
245	WP(C)/0003363/2023	STATE OF ODISHA SATYABRATA OJHA VS	GHANASHYAM NAMTOAR VS	// // ()
246	WP(C)/0003364/2023	STATE OF ODISHA MAYADHAR MOHAPATRA VS	SIDDHARTHA SAMAL VS	// // ()
247	WP(C)/0003365/2023	STATE OF ODISHA SREE METALIKS LIMITED VS	KSHIROD KUMAR SAHOO VS	// // ()
248	WP(C)/0003366/2023	TAX RECOVERY OFFICER-CUM-ADDL.RTO,BARBIL PABITRA PARIDA VS	DAYANANDA MOHAPATRA VS	// // ()
249	WP(C)/0003367/2023	STATE OF ODISHA M/S.KUKUMINA CONSTRUCTION (P) LTD. RASULGARH VS	RIJYAN KUMAR SHARMA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0003368/2023	BISWAMITRA BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	WP(C)/0003369/2023	KISHOR CHANDRA ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA 1 VS	// 0 //
252	WP(C)/0003370/2023	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
253	WP(C)/0003371/2023	MANOJ KUMAR SWAIN VS STATE OF ODISHA	AJAY KUMAR NANDY VS	// 0 //
254	WP(C)/0003372/2023	VALADI MALLIKA @ V.MALLIKA VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
255	WP(C)/0003373/2023	CHANDRA SEKHAR JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
256	WP(C)/0003374/2023	KALANDI CHARAN SAHOO VS STATE OF ODISHA	AJAY KUMAR NANDY VS	// 0 //
257	WP(C)/0003375/2023	MUKTI DAS VS STATE OF ODISHA	AJAY KUMAR NANDY VS	// 0 //
258	WP(C)/0003376/2023	MITHUN DAS VS STATE OF ODISHA	AJAY KUMAR NANDY VS	// 0 //
259	WP(C)/0003377/2023	PRATAP KUMAR MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
260	WP(C)/0003378/2023	KARUNAKAR SWAIN VS STATE OF ODISHA	DEBASISH PATNAIK VS	// 0 //
261	WP(C)/0003379/2023	SANTALAL DEEP	NIRA SUNDAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0003380/2023	STATE OF ODISHA SANTILATA SINGH	DEBASISH PATNAIK	//
		VS	VS	0
263	WP(C)/0003381/2023	STATE OF ODISHA RAMESH CHANDRA SWAIN	RAMESH CHANDRA SWAIN	//
		VS	VS	0
264	WP(C)/0003382/2023	STATE OF ODISHA PANKAJ CHARAN OJHA	AJAY KUMAR NANDY	//
		VS	VS	0
265	WP(C)/0003383/2023	STATE OF ODISHA CHINTAMANI SAHU	ANJAN KUMAR BISWAL	//
		VS	VS	0
266	WP(C)/0003384/2023	UCO BANK, BALASORE AKADASI @ EKADASI ROUT	BISWAJIT MOHAPATRA	//
		VS	VS	0
267	WP(C)/0003385/2023	STATE OF ODISHA PRAKASH MOHANTY	AJAY KUMAR NANDY	//
		VS	VS	0
268	WP(C)/0003386/2023	STATE OF ODISHA MOUNT LITERA ZEE SCHOOL, KATENI CHOWK	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
269	WP(C)/0003387/2023	STATE OF ODISHA SHASHIBHUSAN SINGH	AJAY KUMAR NANDY	//
		VS	VS	0
270	WP(C)/0003388/2023	STATE OF ODISHA MAYADHAR SABAR	JJAYANTA KUMAR KHANDAYATRAY	//
		VS	VS	0
271	WP(C)/0003389/2023	UNION OF INDIA RAJ KISHORE SWAIN	AJAY KUMAR NANDY	//
		VS	VS	0
272	WP(C)/0003390/2023	STATE OF ODISHA SUDARSAN DALAPATI	JATESWAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0003391/2023	STATE OF ODISHA RAJESH NAYAK VS	AJAY KUMAR NANDY VS	// // ()
274	WP(C)/0003392/2023	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
275	WP(C)/0003393/2023	STATE OF ODISHA BHASKAR SAHU VS	AJAY KUMAR NANDY VS	// // ()
276	WP(C)/0003394/2023	STATE OF ODISHA DUSHASAN BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()
277	WP(C)/0003395/2023	STATE OF ODISHA SK. RAJA VS	AJAY KUMAR NANDY VS	// // ()
278	WP(C)/0003396/2023	STATE OF ODISHA MANOJ DAS VS	AJAY KUMAR NANDY VS	// // ()
279	WP(C)/0003397/2023	STATE OF ODISHA BIRA KISHORE BINGAL VS	MANOJ KUMAR MOHANTY VS	// // ()
280	WP(C)/0003398/2023	STATE OF ODISHA GUNDICHA SAHOO VS	UPENDRA KUMAR SAMAL VS	// // ()
281	WP(C)/0003399/2023	STATE OF ODISHA SABITRI SETHY VS	RAJKISHORE SWAIN VS	// // ()
282	WP(C)/0003400/2023	STATE OF ODISHA GAGAN BEHERA VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
283	WP(C)/0003401/2023	STATE OF ODISHA PRAVAKAR BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0003402/2023	ARAKHITA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
285	WP(C)/0003403/2023	CHANDRA SEKHAR JENA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
286	WP(C)/0003404/2023	LALATENDU SAMANTA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
287	WP(C)/0003405/2023	SAILAMANI BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
288	WP(C)/0003406/2023	KAMALA KUMARI DEO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
289	WP(C)/0003407/2023	PRIYABRATA SAMAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
290	WP(C)/0003408/2023	BISHNUPADA PATRA VS RABINDRA NATH GIRI	BANSHIDHAR BAUG VS	// 0 //
291	WP(C)/0003409/2023	LACHHMAN BHOLA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
292	WP(C)/0003410/2023	RAMESH PRADHAN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
293	WP(C)/0003411/2023	SURESH CHANDRA JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
294	WP(C)/0003412/2023	DAMA PRADHAN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
295	WP(C)/0003413/2023	NABAGHANA PRADHAN	BIBEKANANDA BHUYAN	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0003414/2023	GOBARDHAN SAHU	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003415/2023	DHANI PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0003416/2023	BIJU PATNAIK INST. OF INFORMATION TECHNOLOGY AND MANAGEMENT STUDIES	ANJANA KUMAR	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0003417/2023	GHASIA SA @ SAHU	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003418/2023	SADASHIBA NAYAK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0003419/2023	K.RABANAMA @ K.RABANA	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0003420/2023	PRASANTA KUMAR GIRI	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0003421/2023	MANOJ KUMAR MOHARANA	BASUDEV PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0003422/2023	KHAGESWAR MOHANTA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0003423/2023	G.BHASKAR RAO	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0003424/2023	MANOJ KUMAR MOHARANA	BASUDEV PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0003425/2023	STATE OF ODISHA SUSANTA ROUT VS	LAXMI KANTA MOHANTY VS	// // ()
308	WP(C)/0003426/2023	STATE OF ODISHA NIRANJAN SENAPATI VS	LAXMI KANTA MOHANTY VS	// // ()
309	WP(C)/0003427/2023	STATE OF ODISHA DURYODHAN ROUT VS	KARUNAKAR RATHA VS	// // ()
310	WP(C)/0003428/2023	STATE OF ODISHA RABI SAHOO VS	BASUDEV BARIK VS	// // ()
311	WP(C)/0003429/2023	STATE OF ODISHA BHUBAN CHANDRA PATRA VS ZONAL MANAGER, UO BANK, BALASORE	RAMAKANTA PANDA VS	// // ()
312	WP(C)/0003430/2023	JOGENDRANATH SUBUDHI VS	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// // ()
313	WP(C)/0003431/2023	STATE OF ODISHA PURNA CHANDRA PATTANAİK VS	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// // ()
314	WP(C)/0003432/2023	STATE OF ODISHA KALYANI KUMARI TRIPATHY VS	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// // ()
315	WP(C)/0003433/2023	STATE OF ODISHA G.GOPAL RAO DORA VS	SANTOSH KUMAR MAHANTY VS	// // ()
316	WP(C)/0003434/2023	STATE OF ODISHA PRABHAT KUMAR MOHAPATRA VS	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// // ()
317	WP(C)/0003435/2023	STATE OF ODISHA PRITISH KHAMARI VS SIBANI @ PURNIMA PANDA @ KHAMARI	MANAS CHAND VS	// // ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0003436/2023	BIPIN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
319	WP(C)/0003437/2023	BIPIN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
320	WP(C)/0003438/2023	BIPIN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
321	WP(C)/0003439/2023	BIPIN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
322	WP(C)/0003440/2023	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
323	WP(C)/0003441/2023	BIPIN KUMAR PARIDA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
324	WP(C)/0003442/2023	RAJ KISHORE SAHU VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
325	WP(C)/0003443/2023	SATYABADI RATH VS GOVT. OF ODISHA	LAXMAN BHOI VS	// 0 //
326	WP(C)/0003444/2023	CH.SANTOSH KUMAR NANDA VS BRANCH MANAGER, REPCO HOME FINANCE LTD, BBSR	SANDEEP RATH VS	// 0 //
327	WP(C)/0003445/2023	MARFATDARS OF SRI SRI BUDHESWARA MAHADEV VS STATE OF ODISHA	RAMANUJAM VS RAMANUJAM	// 0 //
328	WP(C)/0003446/2023	LAXMIDHAR PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
329	WP(C)/0003447/2023	RAJENDRA NARAYAN PAL	DEEPALI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0003448/2023	STATE OF ODISHA BHAGYARATHI SETHI	SUKANTA KUMAR DALAI	//
		VS	VS	0
331	WP(C)/0003449/2023	STATE OF ODISHA BASUDEV MOHAPATRA	LALITENDU BHUYAN	//
		VS	VS	0
332	WP(C)/0003450/2023	STATE OF ODISHA CHEVITI CHANDRAIAH	SUKANTA KUMAR DALAI	//
		VS	VS	0
333	WP(C)/0003451/2023	STATE OF ODISHA BISMITA PANI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0003452/2023	STATE OF ODISHA SATYABHAMA BISWAL	BHASKAR CHANDRA PANDA	//
		VS	VS	0
335	WP(C)/0003453/2023	STATE OF ODISHA ABHIRAM BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
336	WP(C)/0003454/2023	STATE OF ODISHA PANCHANAN BARAD	SAMIR KUMAR MISHRA	//
		VS	VS	0
337	WP(C)/0003455/2023	STATE OF ODISHA DWIJENDRA PRASAD DAS	NIROD KUMAR SAHU	//
		VS	VS	0
338	WP(C)/0003456/2023	STATE OF ODISHA MANAS RANJAN PRADHAN	RAJDEEP PRADHAN	//
		VS	VS	0
339	WP(C)/0003457/2023	THE FAMILY JUDGE, CUTTACK ASHOK KUMAR PRADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0003458/2023	INSURANCE COMMNR. HQ OFFICE, ESI CORPORATION, NEW DELHI GOPI PANDEY	KABIRAJ PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0003459/2023	STATE OF ODISHA SURENDRA KUMAR DAS VS	JAJATI KESHARI KHUNTIA VS	// // ()
342	WP(C)/0003460/2023	STATE OF ODISHA MATHURI BHOI VS	SUJATA JENA VS	// // ()
343	WP(C)/0003461/2023	GOVT. OF ODISHA SABYASACHI MOHAPATRA VS	ASHUTOSH MOHANTA VS	// // ()
344	WP(C)/0003462/2023	TEJARMAYEE SATHPATHY PURNA CHANDRA MAJHEE VS	RANJIT SAMAL VS	// // ()
345	WP(C)/0003463/2023	STATE OF ODISHA PEETABASH SAHU VS	RANJIT SAMAL VS	// // ()
346	WP(C)/0003464/2023	STATE OF ODISHA SAKUNTALA SWAIN VS	SANJIB RAY VS	// // ()
347	WP(C)/0003465/2023	STATE OF ODISHA PRAFULLA KUMAR DASH VS	RANJIT SAMAL VS	// // ()
348	WP(C)/0003466/2023	STATE OF ODISHA JAGANNATH NAIK VS	RANJIT SAMAL VS	// // ()
349	WP(C)/0003467/2023	STATE OF ODISHA MADAN MOHAN SAMAL VS	RANJIT SAMAL VS	// // ()
350	WP(C)/0003468/2023	STATE OF ODISHA M/S. DASH CONSTRUCTIONS, SAMBALPUR VS	ANJAN KUMAR BISWAL VS	// // ()
351	WP(C)/0003469/2023	COMMISSIONER OF CT AND GST, ODISHA SWARNAPRAVA PRADHAN VS	PRAVASH CHANDRA JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0003470/2023	M/S. SHAPOORJI PALLONJI AND COMPANY PVT.LTD. VS UNION OF INDIA	KRUPAKHUN VS K. KHUNTIA	// () //
353	WP(C)/0003471/2023	KUNTALA PARIDA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// () //
354	WP(C)/0003472/2023	ANMOL MOTORS VS STATE TRANSPORT AUTHORITY, CTC	JAYDEEP PAL VS	// () //
355	WP(C)/0003473/2023	BERGA LIANGI VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// () //
356	WP(C)/0003474/2023	M/S. SHAPOORJI AND PALLONJI COMPANY PVT. LTD. VS UNION OF INDIA	KRUPAKHUN VS K. KHUNTIA	// () //
357	WP(C)/0003475/2023	CHANDRASHEKHAR PUJAPANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// () //
358	ABLAPL/0001275/2023	PUSPA SAHU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) ICC/0000041/2022
359	ABLAPL/0001276/2023	ASHISH@KALIA MEHER VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	LARAMBA /79 /2022 () //
360	ABLAPL/0001277/2023	MILU @ PURNA CHANDRA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /52 /2023 () //
361	ABLAPL/0001278/2023	RAJA MOHANTA @ RAJA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /52 /2023 () //
362	ABLAPL/0001279/2023	KRUPASINDHU BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	GOBINDAPUR /3 /2023 () //
363	ABLAPL/0001280/2023	SACHIN BHOI	RABI SANKAR PATTNAIK	OLATPUR /141 /2022

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FILING REPORT AS ON :03/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0001281/2023	STATE OF ODISHA GADADHARA DAS	SK. ZAFARULLA	// REMUNA /23 /2023
		VS	VS	()
365	ABLAPL/0001282/2023	STATE OF ODISHA BABUL SAHU	BHARAT BHUSAN ROUSTRAY	// ANGUL TOWN /46 /2023
		VS	VS	()
366	ABLAPL/0001283/2023	STATE OF ODISHA ROHIT NAYAK	BHARAT BHUSAN ROUSTRAY	// BALUGAON P.S. /188 /2022
		VS	VS	()
367	ABLAPL/0001284/2023	STATE OF ODISHA KANDESWAR NAIK	RAJENDRA NARAYAN ROUT	// SORO /49 /2023
		VS	VS	()
368	ABLAPL/0001285/2023	THE STATE OF ODISHA CHEPALI PREM KUMAR	JEETENDRA SAHU	// GUNUPUR /186 /2022
		VS	VS	()
369	ABLAPL/0001286/2023	STATE OF ODISHA SUKANTA KUMAR BAG	JIBAN RANJAN DASH	// JAIPATNA /13 /2023
		VS	VS	()
370	ABLAPL/0001287/2023	STATE OF ODISHA GANI @ RANJAN JENA	BISWARANJAN DALAI	// TIRTOL /573 /2022
		VS	VS	JMFC TIRTOL(Jagatsinghapur)
371	ABLAPL/0001288/2023	STATE OF ODISHA RANJAN KUMAR JENA	PRIYA RANJAN SINGH	GR/0000538/2022 DUNGURIPALI /256 /2022
		VS	VS	()
372	ABLAPL/0001289/2023	STATE OF ODISHA RAKESH KHUNTIA	KSHIROD KUMAR ROUT	// KAMAKHYANAGAR /495 /2022
		VS	VS	()
373	ABLAPL/0001290/2023	STATE OF ODISHA SANGRAM @ SAMARAMA KULDIP	DIPTI RANJAN BHOKTA	// SEMILLIGUDA /146 /2022
		VS	VS	()
374	ABLAPL/0001291/2023	STATE OF ODISHA MOHAMMAD ALI	JYOTIRMAYA SAHOO	// UMERKOTE /24 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0001292/2023	STATE OF ODISHA CHANDRA KANTA MOHANTY VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /481 /2022 ()
376	ABLAPL/0001293/2023	STATE OF ODISHA RABINDRA SAHU VS	MANOJ OJHA VS	// REMUNA /8 /2023 ()
377	ABLAPL/0001294/2023	STATE OF ODISHA ANANTA CHARANA SAHU @ ANANTA SAHU VS	MANOJ OJHA VS	// REMUNA /8 /2023 ()
378	ABLAPL/0001295/2023	STATE OF ODISHA MAMATA MOHAPATRA VS	PRATYUSHA NAIDU VS	// BANSADA /14 /2023 ()
379	ABLAPL/0001296/2023	STATE OF ODISHA CHAMAN BAN GOSWAMI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /18 /2023 ()
380	ABLAPL/0001297/2023	STATE OF ODISHA SUSHANT PANDA VS	SOUMYA RANJAN DAS VS	// MANIABANDHA /2 /2023 ()
381	ABLAPL/0001298/2023	STATE OF ODISHA SAYAD IBRAHIM VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /25 /2023 ()
382	ABLAPL/0001299/2023	STATE OF ODISHA SHYAMA SUNDAR DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /31 /2023 ()
383	ABLAPL/0001300/2023	STATE OF ODISHA CHINTU @ BISWARANJAN MOHAPATRA VS	CHITTARANJAN SWAIN VS	// SEA BEACH /27 /2023 ()
384	ABLAPL/0001301/2023	STATE OF ODISHA KESHABA DIP VS	CHANDAN SAMANTARAY VS	// KHAPRAKHOL /26 /2021 ()
385	ABLAPL/0001302/2023	STATE OF ODISHA SUDARSHAN JENA VS	AMULYA RATNA PANDA VS	// BALANGA /17 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :03/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0001303/2023	UTKALIKA SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	BALUGAON P.S. /245 /2022 () //
387	ABLAPL/0001304/2023	MANOJ BEHERA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BASTA /26 /2023 () //
388	ABLAPL/0001305/2023	SK. HUSSEN VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /991 /2022 () //
389	ABLAPL/0001306/2023	MILAN KUMAR DASH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	DHANUPALI /17 /2023 () //
390	ABLAPL/0001307/2023	SUPRABHA PATTANAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAGARH /158 /2022 () //
391	ABLAPL/0001308/2023	NANDA @ BISWARANJAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARI /33 /2023 () //
392	ABLAPL/0001309/2023	SOMANATH MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDRASEKHARPUR /462 /2022 () //
393	ABLAPL/0001310/2023	KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /200 /2022 () //
394	ABLAPL/0001311/2023	SURESH KHATUA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAGATSINGPUR /81 /2023 () //
395	ABLAPL/0001312/2023	BANSIDHAR BARIK VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	SPECIAL P.S.(ENERGY) /39 /2018 () //
396	ABLAPL/0001313/2023	SANTOSH KUMAR JENA @ LITU VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	SATYABADI /244 /2019 () //
397	ABLAPL/0001314/2023	MURALIDHAR BARIK	PRAJIT KUMAR PRADHAN	SPECIAL P.S.(ENERGY) /40 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001315/2023	SANJIB BHUE	NISHIKANTA MISHRA	BARGARH SADAR /366 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001316/2023	CHANDRA KANTA MOHANTY	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /480 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001317/2023	RANJAN MALIK	SATYA NARAYAN MISHRA (4)	MARINE CHUDAMANI /150 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001318/2023	NAYAN TIBREWAL	PAMI RATH	JHARSUGUDA SADAR /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001319/2023	BIPLAB KUMAR MOHANTY	LALITENDU MISHRA	AINTHAPALI /578 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001320/2023	BIJOY KUMAR SAHU	BIJAYA KUMAR RAGADA	RAGHUNATHPUR /240 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001321/2023	ASHOK BALIARSINGH	ACHYUTANANDA PATTANAİK	KANAS /17 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001322/2023	DILIP PATTNAİK	SAROJ KUMAR PADHY	BOLANGIR SADAR /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001323/2023	SUJIT @ SUJITI LENKA	DIBYAJYOTI SAHOO	BANSADA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001324/2023	TRILOCHAN SAHU	AMIT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001325/2023	DIBAKAR NAYAK	AMIYA KUMAR TARAI	BENTKAR (42 MOUZA) UPD CUTTACK /37 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0001326/2023	STATE OF ODISHA SAROJ NAIK VS	LAXMINARAYAN SAHOO VS	// TUMUSINGA /15 /2023 ()
410	ABLAPL/0001327/2023	STATE OF ODISHA RAKESH DEBATA VS	BIDYALOK MOHAPATRA VS	// TALCHER TOWN /462 /2022 ()
411	ABLAPL/0001328/2023	STATE OF ODISHA KSHIROD KUMAR NAYAK VS	DEBASIS TRIPATHY VS	// KENDRAPARA /40 /2023 ()
412	ABLAPL/0001329/2023	STATE OF ODISHA SUMANLAL LODHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// PLANTSITE /1 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :03/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
2	4/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	MR. BIDYADHAR MISHRA, M/S T.K. BISWAL,P. BHAR.
3	4/2023 CRLLP/5/2023	CENTRAL BUREAU OF INVESTIGATION (CBI)-MP	SARTHAK NAYAK
4	18/2023 WPC(OAC)/3521/2011	RAMESH CHANDRA PANDA-MP	
5	19/2023 WPC(OAC)/3648/2013	MANAS KUMAR CHAMPATI-MP	SIDHANT KUMAR JENA
6	19/2023 STREV/117/2019	M/S.TEX MARKETING AGENCY-MP	SANJEEV UDGATA
7	20/2023 WPC(OAC)/308/2015	MANISHA SATAPATHY-MP	M/S ABHIRAM SWAI
8	29/2023 CONTC/2318/2020	PRAHALAD MOHAPATRA-MP	M/S DAMODAR PATRA,P.K.PATRA,A.K.SAHOO, B.DAS
9	30/2023 CONTC/3259/2022	ASHOK KUMAR PATRA-MP	
10	31/2023 CONTC/3261/2022	BIMAL KUMAR BEHERA-MP	
11	32/2023 CONTC/3260/2022	SANJITA PRADHAN-MP	
12	33/2023 CONTC/8001/2022	SATYABHAMA LENKA-MP	SUDHANSU SEKHAR JENA
13	34/2023 CMAPL/591/2022	TIRUPATI PRASAD BEGURAI-MP	CHANDRA SEKHAR PANDA
14	37/2023 CRLMP/2483/2022	SABITA NAYAK @ SITA SAHOO-MP	SANKARACHARYA CHOUDHURY
15	38/2023 RPFAM/29/2023	GUNANIDHI PARIDA-MP	MOHENDRA KUMAR MOHAPATRO
16	38/2023 CRLMP/234/2023	CHANDAN KUMAR BHARATI-MP	PRADIPTA VARMA
17	39/2023 RPFAM/29/2023	GUNANIDHI PARIDA-MP	MOHENDRA KUMAR MOHAPATRO
18	39/2023 CRLMP/235/2023	PRIYADARSHINI MOHAPATRA @ PATTANAYAK-MP	SOUMENDRA PATTANAİK
19	40/2023 CRLMP/939/2022	HIMANSHU PATNAİK-MP	
20	48/2023 MATA/42/2023	RAMA KRUSHNA PATTNAİK-MP	MANAS RANJAN BEHERA
21	49/2023 MATA/42/2023	RAMA KRUSHNA PATTNAİK-MP	MANAS RANJAN BEHERA
22	50/2023 MATA/43/2023	AKASHMIKA NAYAK-MP	BIBHU PRASAD TRIPATHY
23	59/2023 TRP(C)/414/2022	PUNAM PALIT-MP	
24	60/2023 TRP(C)/47/2023	MAMATA MISHRA-MP	AMITABH PRADHAN
25	61/2023 TRP(C)/51/2023	RANJITA KHANDEI-MP	ANNJAN KUMAR BISWAL
26	62/2023	SNEHA PRIYA BEHERA-MP	SHRADHASHREE ROURTRAY

27	TRP(C)/52/2023 79/2023 CRLREV/537/2022	DURYODHAN PATRA-MP	SWARUP KUMAR PATNAIK
28	80/2023 CRLREV/57/2023	SARASWATI PANDA-MP	JYOTIRMAYA SAHOO
29	81/2023 CRLREV/58/2023	GOPAL CHANDRA BISOI-MP	BHABANI SHANKAR DASPARIDA
30	82/2023 CRLREV/59/2023	ABINAS SETHI @ HAPPY-MP	BIJAYA KUMAR RAGADA
31	83/2023 CRLREV/59/2023	ABINAS SETHI @ HAPPY-MP	BIJAYA KUMAR RAGADA
32	84/2023 CRLREV/59/2023	ABINAS SETHI @ HAPPY-MP	BIJAYA KUMAR RAGADA
33	85/2023 FAO/47/2023	MANAGER IN CHARGE,M/S. NATIONAL INSURANCE CO. LTD.-MP	SUBRMP SATPATHY
34	86/2023 FAO/25/2023	MANAGER,NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
35	87/2023 FAO/57/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTD.-MP	RIMJHIMBALA PATI
36	106/2023 RSA/37/2023	GOVT. OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
37	107/2023 RSA/37/2023	GOVT. OF ODISHA-MP	AJODHYA RANJAN DASH, A.G.A.
38	108/2023 RSA/243/2018	RADHA GOBINDA SAHOO-MP	M/S.DINABANDHU NAYAK
39	109/2023 RSA/243/2018	RADHA GOBINDA SAHOO-MP	M/S.DINABANDHU NAYAK
40	110/2023 RSA/420/2017	BISAKHA MEHER-MP	M/S.BIBHUTI BH.MISHRA
41	126/2023 CMP/851/2022	SUBASINI NAYAK-MP	
42	127/2023 CMP/127/2023	ANIL MISHRA-MP	RABINDRANATH PRUSTY
43	128/2023 CMP/128/2023	M/S.OMM AUTOMOBILES, JAJPUR-MP	S.RATH
44	129/2023 CMP/129/2023	DILLIP CHANDRA SINGH DEO-MP	DWARIKA PRASAD MOHANTY
45	130/2023 CMP/130/2023	PRADEEP KUMAR BEHERA-MP	SANTOSH KUMAR DASH
46	131/2023 CMP/131/2023	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN-MP	BIJAY KUMAR BEHERA
47	133/2023 MACA/629/2022	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
48	134/2023 MACA/49/2021	BIKRAM PRASAD-MP	ANANGA KUMAR OTTA
49	192/2023 BLAPL/662/2023	RAJESH NAYAK-MP	TUSHAR KANTA SAHOO
50	193/2023 BLAPL/9639/2022	MUNNA @ SK. BABLU-MP	
51	194/2023 BLAPL/2864/2022	GANESH SABAR-MP	
52	195/2023 BLAPL/1571/2022	DEBASISH BEHERA @ RINKU-MP	M/S SANJAYA NARAYAN SAHOO M/S.BISHNU PRASA
53	196/2023 BLAPL/5282/2022	NANDA @ SRIKANTA DAS-MP	
54	197/2023 BLAPL/7247/2022	BHIMA KHILO-MP	ANANTA NARAYAN PATTANAYAK
55	198/2023 BLAPL/456/2023	BIJAYA KUMAR MANDAL-MP	
56	199/2023 BLAPL/378/2023	GUPTA HANTAL-MP	MANORANJAN PADHY
57	200/2023 BLAPL/740/2023	TUNA DAS-MP	MANAS KUMAR CHAND

58	201/2023 BLAPL/12036/2022	RINKU MOHARANA-MP	
59	202/2023 BLAPL/11155/2022	SITANSU SEKHAR SAMAL-MP	
60	289/2023 CRLA/45/2019	BISWANATH SAHU-MP	BISWAJIT NAYAK
61	290/2023 CRLA/138/2023	SIDDI DEVENDRA REDDY-MP	DIPTI RANJAN SWAIN
62	291/2023 CRLA/391/2021	SATYABAN MUDULI-MP	ADWITIYA SATPATHY
63	292/2023 CRLA/140/2023	BUDHADEV MAHANTA @ BUDDHADEV MAHANTA-MP	DINESH KUMAR MOHANTY
64	293/2023 CRLA/140/2023	BUDHADEV MAHANTA @ BUDDHADEV MAHANTA-MP	DINESH KUMAR MOHANTY
65	296/2023 ABLAPL/11132/2022	SALUA @ RAMAKANTA MOHANTY-MP	
66	297/2023 ABLAPL/16424/2022	RASMITA MALLICK-MP	
67	298/2023 ABLAPL/658/2023	BHAJI @ BHAKISHORE DANDAPATA-MP	
68	299/2023 ABLAPL/16069/2022	NRUSINGH CHARAN BADAJENA @ MITU BADAJENA-MP	
69	300/2023 ABLAPL/16048/2022	MITU BADAJENA @ NRUSINGH CHARAN BADAJENA-MP	
70	301/2023 ABLAPL/255/2023	PRAHALLAD DAS-MP	
71	302/2023 ABLAPL/13864/2022	NAKULA BISWAL-MP	SUJIT KUMAR PATTNAIK
72	303/2023 ABLAPL/15473/2022	BUDHIRAM DALEI-MP	
73	304/2023 ABLAPL/345/2023	SK. RAHIMAN @ SHAIKH RAHMAN-MP	
74	305/2023 ABLAPL/14032/2022	PUSPA @ PUSPANJALI SETHI-MP	RAJESH KUMAR MAHAPATRA
75	306/2023 ABLAPL/16693/2022	RANJAN @ RANJAN KUMAR DAS-MP	
76	307/2023 ABLAPL/5818/2021	KARAN DADAKA-MP	
77	308/2023 ABLAPL/5028/2020	BABAJI DALAI-MP	GOURAV DASH
78	309/2023 ABLAPL/14022/2022	BASANTI BEHERA-MP	
79	310/2023 ABLAPL/367/2023	BARABARA PARIDA-MP	
80	311/2023 ABLAPL/7408/2022	IMMAT ALLI @ EMAM ALLI KHAN-MP	
81	358/2023 WA/196/2021	ADDL.CENTRAL PROVIDENT FUND COMMNR.-MP	SISHIR SUNDAR MOHANTY
82	359/2023 WA/1757/2022	CHINTAMANI BEHERA-MP	PRAFULLA CHANDRA ACHARYA
83	360/2023 WA/1112/2023	DILIP KUMAR DEY-MP	LAXMAN PRADHAN
84	361/2023 WA/97/2023	THE MANAGER, TATA MOTORS FINANCE LTD.-MP	PRAKASH KUMAR MISHRA
85	362/2023 WA/148/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	363/2023 WA/148/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
87	364/2023 WA/148/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
88	365/2023 WA/607/2022	ODISHA MINING CORPORATION LTD.-MP	A.K.PANIGRAHI
89	366/2023	ALME BIDIKA-MP	ANAM CHARAN PANDA

90	WA/1683/2022 367/2023	SARAT KUMAR PAIKARAY-MP	DEEPALI MOHAPATRA
91	WA/150/2023 368/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS)-MP	
92	WA/768/2021 369/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS)-MP	
93	WA/766/2021 370/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES (KISS)-MP	
94	WA/767/2021 371/2023	KALINGA INSTITUTE OF SOCIAL SCIENCES, PATIA-MP	
95	WA/747/2021 372/2023	DR. ASWINI KUMAR KAR-MP	PRANAB KUMAR GHOSE
96	WA/151/2023 373/2023	DR. ASWINI KUMAR KAR-MP	PRANAB KUMAR GHOSE
97	WA/151/2023 374/2023	THE PRINCIPAL SECY., WATER RESOURCES DEPT.-MP	SAROJ KANTA SAMAL, A.G.A.
98	WA/149/2023 375/2023	THE PRINCIPAL SECY., WATER RESOURCES DEPT.-MP	SAROJ KANTA SAMAL, A.G.A.
99	WA/149/2023 376/2023	THE PRINCIPAL SECY., WATER RESOURCES DEPT.-MP	SAROJ KANTA SAMAL, A.G.A.
100	WA/149/2023 377/2023	STATE OF ODISHA-MP	SANDDEP PARIDA, SR.S.C. (S AND M.E)
101	WA/152/2023 378/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND M E)
102	WA/153/2023 379/2023	STATE OF ODISHA-MP	SANDDEP PARIDA, SR.S.C. (S AND M.E)
103	WA/152/2023 380/2023	STATE OF ODISHA-MP	SANDDEP PARIDA, SR.S.C. (S AND M.E)
104	WA/152/2023 381/2023	STATE OF ODISHA-MP	SANDDEP PARIDA, SR.S.C. (S AND M.E)
105	WA/152/2023 382/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND M E)
106	WA/153/2023 383/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND M E)
107	WA/153/2023 384/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND M E)
108	WA/153/2023 436/2023	BASANTA KUMAR SAHOO-MP	SARADA PRASAD DASH
109	CRLMC/615/2023 437/2023	RABINDRA PRADHAN-MP	RANJAN KUMAR NAYAK
110	CRLMC/617/2023 438/2023	AKASH BHOI-MP	JAGABANDHU SAHU
111	CRLMC/618/2023 439/2023	THE STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A
112	CRLMC/619/2023 440/2023	JATIN DASH-MP	ASHIT KUMAR DASH
113	CRLMC/623/2023 441/2023	SANATAN BARIK-MP	B.N.MAHAPATRA
114	CRLMC/624/2023 442/2023	UDAYANATH SWAIN-MP	BIBHU PRASAD MOHANTY
115	CRLMC/626/2023 443/2023	DEBORAJ MISHRA-MP	SAMVIT MOHANTY
116	CRLMC/629/2023 444/2023	ANIL KUMAR SAHOO-MP	SUSANTA SEKAHAR MOHAPATRA
117	CRLMC/631/2023 445/2023	SUDHANSU SEKHAR JENA-MP	
118	CRLMC/2826/2022 446/2023	HARIHARA MOHAPATRA-MP	M/S.DEVASHIS PANDA
119	CRLMC/1650/2018 447/2023	DILLIP KUMAR NAYAK@DEELIP NAYAK-MP	BRUNDABAN ROUT
120	CRLMC/4122/2022 448/2023	RAJIB LOCHAN BEHERA-MP	RAJIV KUMAR MAHANTA
	CRLMC/635/2023		

121	449/2023 CRLMC/638/2023	BANI BHUSAN MOHANTY-MP	LALITENDU MISHRA
122	450/2023 CRLMC/639/2023	LOKNATH BEHERA-MP	RAJDEEP PRADHAN
123	451/2023 CRLMC/642/2023	MUNA BISOI@MUNA BISOYEE-MP	KISHORE KUMAR MISHRA
124	452/2023 CRLMC/642/2023	MUNA BISOI@MUNA BISOYEE-MP	KISHORE KUMAR MISHRA
125	453/2023 CRLMC/643/2023	THE STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
126	454/2023 CRLMC/644/2023	THE STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A
127	1459/2023 WP(C)/1687/2023	JANAKI MUKHI-MP	
128	1461/2023 WP(C)/12110/2022	DR. LIPTIMAYEE SAMAL-MP	T.K.BISWAL
129	1462/2023 WP(C)/3323/2023	SUSHILABALA MALLICK-MP	BIJAYA KUMAR BEHERA I
130	1463/2023 WP(C)/8673/2022	HINDUSTAN FOODS LTD.-MP	ADITYA N. DAS
131	1464/2023 WP(C)/8662/2022	LOTUS HOUSEHOLD PRODUCTS PVT. LTD.-MP	ADITYA N. DAS
132	1465/2023 WP(C)/3333/2023	BIMALA PARIDA-MP	SUBHRANSU BHUSAN MOHANTY
133	1466/2023 WP(C)/2722/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
134	1467/2023 WP(C)/3349/2023	SARITA MANGRAJ-MP	KHAGESWAR BEHERA
135	1468/2023 WP(C)/12102/2022	DR. PRIYANKA SUBHADARSHINI-MP	T.K.BISWAL
136	1469/2023 WP(C)/3355/2023	NILACHALA SARASWATA SANGHA, PURI-MP	BIBHUTI BHUSAN CHOUDHURY
137	1470/2023 WP(C)/1403/2023	MALAYA KUMAR NATH-MP	
138	1471/2023 WP(C)/3356/2023	BIRBAL MAJHI-MP	LAXMI KANTA SAHOO
139	1472/2023 WP(C)/3357/2023	CHITRASEN MAJHI-MP	SUDEEP KUMAR SARANGI
140	1473/2023 WP(C)/7843/2021	SURENDRA SINGH-MP	
141	1475/2023 WP(C)/24299/2019	SHANKAR GUPTA-MP	M/S.BIBHU PRASAD DAS
142	1476/2023 WP(C)/3366/2023	PABITRA PARIDA-MP	DAYANANDA MOHAPATRA
143	1477/2023 WP(C)/3369/2023	KISHOR CHANDRA ROUT-MP	SIDHARTHA MISHRA I
144	1478/2023 WP(C)/3371/2023	MANOJ KUMAR SWAIN-MP	AJAY KUMAR NANDY
145	1479/2023 WP(C)/3372/2023	VALADI MALLIKA @ V.MALLIKA-MP	BIYOTKESH MOHANTY
146	1480/2023 WP(C)/3374/2023	KALANDI CHARAN SAHOO-MP	AJAY KUMAR NANDY
147	1481/2023 WP(C)/3373/2023	CHANDRA SEKHAR JENA-MP	ANJAN KUMAR BISWAL
148	1482/2023 WP(C)/3375/2023	MUKTI DAS-MP	AJAY KUMAR NANDY
149	1483/2023 WP(C)/3376/2023	MITHUN DAS-MP	AJAY KUMAR NANDY
150	1484/2023 WP(C)/3365/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
151	1485/2023 WP(C)/3379/2023	SANTALAL DEEP-MP	NIRA SUNDAR PANDA
152	1486/2023	PANKAJ CHARAN OJHA-MP	AJAY KUMAR NANDY

153	WP(C)/3382/2023 1487/2023	CHINTAMANI SAHU-MP	ANJAN KUMAR BISWAL
154	WP(C)/3383/2023 1488/2023	PRASANTA SAHU-MP	
155	WP(C)/32282/2022 1489/2023	PRAKASH MOHANTY-MP	AJAY KUMAR NANDY
156	WP(C)/3385/2023 1490/2023	MOUNT LITERA ZEE SCHOOL, KATENI CHOWK-MP	SOUMYA RANJAN MOHANTY
157	WP(C)/3386/2023 1491/2023	SHASHIBHUSAN SINGH-MP	AJAY KUMAR NANDY
158	WP(C)/3387/2023 1492/2023	SAMABARI MOHANTA-MP	AMITAV TRIPATHY
159	WP(C)/661/2023 1493/2023	MAYADHAR SABAR-MP	JJAYANTA KUMAR KHANDAYATRAY
160	WP(C)/3388/2023 1494/2023	RAJ KISHORE SWAIN-MP	AJAY KUMAR NANDY
161	WP(C)/3389/2023 1495/2023	SUDARSAN DALAPATI-MP	JATESWAR NAYAK
162	WP(C)/3390/2023 1496/2023	RAJESH NAYAK-MP	AJAY KUMAR NANDY
163	WP(C)/3391/2023 1497/2023	BHASKAR SAHU-MP	AJAY KUMAR NANDY
164	WP(C)/3393/2023 1498/2023	DUSHASAN BEHERA-MP	MANOJ KUMAR MOHANTY
165	WP(C)/3394/2023 1499/2023	SK. RAJA-MP	AJAY KUMAR NANDY
166	WP(C)/3395/2023 1500/2023	SUKANTILATA DAS-MP	
167	WP(C)/24469/2022 1501/2023	MANOJ DAS-MP	AJAY KUMAR NANDY
168	WP(C)/3396/2023 1502/2023	BIRA KISHORE BINGAL-MP	MANOJ KUMAR MOHANTY
169	WP(C)/3397/2023 1503/2023	GAGAN BEHERA-MP	BIJAYA KUMAR PARIDA
170	WP(C)/3400/2023 1504/2023	CHANDRA SEKHAR JENA-MP	BIBHUTI BHUSAN MISHRA
171	WP(C)/3403/2023 1505/2023	PRIYABRATA SAMAL-MP	PRABODHA CHANDRA NAYAK
172	WP(C)/3407/2023 1506/2023	BISHNUPADA PATRA-MP	BANSHIDHAR BAUG
173	WP(C)/3408/2023 1507/2023	SURESH CHANDRA JENA-MP	PRASANTA KUMAR SATAPATHY
174	WP(C)/3411/2023 1508/2023	TRUCK OWNERS ASSOCIATION, BALARAM SECTOR, ANGUL-MP	
175	WP(C)/1718/2023 1509/2023	BIJU PATNAIK INST. OF INFORMATION TECHNOLOGY AND MANAGEMENT SCHOOLS-MP	
176	WP(C)/3416/2023 1510/2023	K.RABANAMA @ K.RABANA-MP	NIRANJAN MAHARANA
177	WP(C)/3419/2023 1511/2023	SURYAMANI SAHOO-MP	LALATENDU SAMANTRAY
178	WP(C)/33914/2022 1512/2023	RASHMI RANJAN MOHAPATRA-MP	SWARUP KUMAR PATNAIK
179	WP(C)/26790/2022 1513/2023	M/S. INDIAN METALS AND FERRO ALLOYS LTD.-MP	SATYA SMRUTI MOHANTY
180	WP(C)/26402/2021 1514/2023	BHUIA PUTEL-MP	M/S.P.C.KAR
181	WP(C)/3732/2004 1515/2023	DEBENDRA K.ROUT-MP	M/S.JAJATI KES.KHUNTIA
182	WP(C)/24659/2012 1516/2023	G.GOPAL RAO DORA-MP	SANTOSH KUMAR MAHANTY
183	WP(C)/3433/2023 1517/2023	PRITISH KHAMARI-MP	MANAS CHAND
	WP(C)/3435/2023		

184	1518/2023 WP(C)/3440/2023	CHITTARANJAN TRIPATHY-MP	SARADA PRASANNA SARANGI
185	1519/2023 WP(C)/3444/2023	CH.SANTOSH KUMAR NANDA-MP	SANDEEP RATH
186	1520/2023 WP(C)/3445/2023	MARFATDARS OF SRI SRI BUDHESWARA MAHADEV, GANAPATI	ANANDA CHANDRA MOHANTY
187	1521/2023 WP(C)/3448/2023	BHAGYARATHI SETHI-MP	SUKANTA KUMAR DALAI
188	1522/2023 WP(C)/3449/2023	BASUDEV MOHAPATRA-MP	LALITENDU BHUYAN
189	1523/2023 WP(C)/3450/2023	CHEVITI CHANDRAIAH-MP	SUKANTA KUMAR DALAI
190	1524/2023 WP(C)/3451/2023	BISMITA PANI-MP	PRAFULLA KUMAR MOHAPATRA
191	1525/2023 WP(C)/3454/2023	PANCHANAN BARAD-MP	SAMIR KUMAR MISHRA
192	1526/2023 WP(C)/3457/2023	ASHOK KUMAR PRADHAN-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
193	1527/2023 WP(C)/84/2023	MANAJ KUMAR KULADEEP-MP	PRAFULLA KUMAR MOHAPATRA
194	1528/2023 WP(C)/3460/2023	MATHURI BHOI-MP	SUJATA JENA
195	1529/2023 WP(C)/3464/2023	SAKUNTALA SWAIN-MP	SANJIB RAY
196	1530/2023 WP(C)/3469/2023	SWARNAPRAVA PRADHAN-MP	PRAVASH CHANDRA JENA
197	1531/2023 WP(C)/3468/2023	M/S. DASH CONSTRUCTIONS, SAMBALPUR-MP	ANJAN KUMAR BISWAL
198	1532/2023 WP(C)/3470/2023	M/S. SHAPOORJI PALLONJI AND COMPANY PVT.LTD. ROUKELTA	ROUKELTA KHUNTIA
199	1533/2023 WP(C)/3472/2023	ANMOL MOTORS-MP	JAYDEEP PAL
200	1534/2023 WP(C)/3474/2023	M/S. SHAPOORJI AND PALLONJI COMPANY PVT. LTD.,ROUKELTA	ROUKELTA KHUNTIA
201	1535/2023 WP(C)/23874/2022	LAXMIDHAR BHOI-MP	DHANESWAR BEHERA